

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 33

IA No. 1352/23

In

CP (IB) No. 177/Chd/Pb/2022

Under Section 94 & 99, IBC 2016

**In the matter of:-**

Yatin Jain

...Petitioner

**Present:** None for the parties.

Let the matter be listed for 27.10.2023.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

August 16, 2023  
PRF